

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2329
TO BE ANSWERED ON 21.12.2022**

ENCROACHMENT OF RAILWAY LAND IN TAMIL NADU

2329. SHRI A. K. P. CHINRAJ:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the railway land encroached upon in the State of Tamil Nadu, zone-wise;**
- (b) the action taken against the railway officials who have failed to take action against the encroachers of railway land, zone-wise; and**
- (c) the area of encroached railway land that has been taken back in the State of Tamil Nadu?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2329 BY SHRI A. K. P. CHINRAJ TO BE ANSWERED IN LOK SABHA ON 21.12.2022 REGARDING ENCROACHMENT OF RAILWAY LAND IN TAMIL NADU

(a): Details of Railway land encroached upon in the State of Tamil Nadu which comes under the Zonal jurisdiction of Southern, South Central and South Western Railway as on 01.04.2022 is as under:-

S No.	Zonal Railway	Area under encroachment (Ha)
1	Southern Railway	46.07
2	South Central Railway	Nil
3	South Western Railway	0.375
	Total	46.445

(b): Removal of encroachment is a continuous process and Railway keeps a continuous vigil on the incidents of encroachment. As and when any complaint against any Railway official related to encroachment is received, the matter is investigated. If any involvement of the official is found, appropriate action is taken by following the prescribed procedure.

(c): During the last three years, a total of 1.695 Ha of Railway land has been retrieved from encroachment in the State of Tamil Nadu.
